

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.173/241-242/NCLT/AHM/2017

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2020**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section: Section 241-242 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Shashwat Shukla appeared for the Petitioner.

Learned Counsel Darshan Gandhi appeared for Respondent.

Pleadings are complete.

Matter to appear for hearing on 09.11.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 9th day of September, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**